GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA

STARRED QUESTION NO:83
ANSWERED ON:15.11.2010
HACKING OF WEBSITES
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the cyber crime cases are on the rise in the country over a period of time:

(b) if so, the details thereof including the number of hacking of websites that have come to the notice of the Government:

(c) whether the Government has taken any initiative for providing training to security agencies/ police officials to deal with cyber crime cases in the country; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.83 FOR 15.11.2010 REGARDING HACKING OF WEBSITES.

(a) and (b): National Crime Records Bureau (NCRB) maintains the national crime data. According to NCRB data, a total of 217, 288 and 438 cases were registered under the Information Technology (IT) Act 2000 during 2007, 2008 and 2009 respectively, thereby showing an increasing trend. A total of 339, 176 and 276 cases were reported under cyber-crime related Sections of Indian Penal Code (IPC) during 2007, 2008 and 2009 respectively, thereby showing a mixed trend.

Additionally, Central Bureau of Investigation (CBI) has also registered 7, 7 and 6 cases during 2007, 2008 and 2009 respectively under provisions of Information Technology Act 2000 along with other Acts.

5863, 6310 and 12571 number of incidents relating to hacking of websites have been reported during the year 2007, 2008 and 2009 respectively to CERT-In.

(c) and (d): Police being a State subject, training of State Police personnel is primarily the responsibility of the State Governments. Most of the States have their own Police Training Institutions to impart basic as well as specialized training for their personnel. The State Police Academies and Police Training Colleges also impart training in Cyber Crime/Investigation of Computer Crimes to their Police Personnel.

Efforts of States are being supplemented by the Central Government through training of their Police officers in India and abroad. The following Central Police Training Institutions conduct courses on 'Cyber Crime/Investigation of Computer Crimes' for the benefit of Police personnel of States and Central Police Organizations:

(a) National Police Academy(NPA), Hyderabad

(b) Central Bureau of Investigation (CBI) Academy, Ghaziabad

(c) Central Detective Training School, Chandigarh

(d) Central Detective Training School, Hyderabad

(e) National Crime Records Bureau, New Delhi

(f) Lok Nayak Jaiprakash Narain National Institute of Criminology & Forensic Science, New Delhi

(g) Directorate of Forensic Science, Ministry of Home Affairs, New Delhi

In addition, Bureau of Police Research & Development (BPR& D) conducts 3 courses on 'Investigation on Computer Crimes' every year in its Central Detective Schools of Hyderabad and Chandigarh for the benefit of State Police Personnel.

For training police, judicial officers and others in cyber security, cyber crimes and forensics,Department of Information Technology is setting up training and lab facilities in Jammu and Kashmir and seven North- Eastern states namely, Assam, Tripura, Meghalaya, Sikkim, Manipur, Mizoram and Nagaland. Similar training facilities have already been established at Center for Development of Advanced Computing (C-DAC) Thiruvananthapuram, Central Bureau of Investigation (CBI) -Ghaziabad and National Police Academy (NPA)-Hyderabad.